## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TP (HC)/234/CAA/2017

NAME OF THE PETITIONER(S)

: ABHAYA EDUCATION PVT LTD

NAME OF THE RESPONDENT(S)

: DADHA PHARMA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1, A-Ramesh Kumar 96000 46359

Persona Transfum

fele

rkorkegaloffice Com

KiMANIVANTAN JAT

AR FON OL

<u>ORDER</u>

Counsel representing the applicant present. Representative of the Official Liquidator present and prayed for time to file report stating that the report of the Auditor is awaited. Report from the RD is also awaited. Time is extended at request. Put up on 18.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member (Judicial)

bc